

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227- IA/1156(AHM)2023
ITEM No.228- IA 747 of 2019
ITEM No.229- IA/1186(AHM)2023
ITEM No.230- IA/1206(AHM)2023
in
CP(IB) 4 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Gujarat Oleo Chem Ltd
V/s
IDBI Bank Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Dhananjay Sud Adv a.w Ms Shailya Agarwala,
Adv. & Abhishek, Adv.
For the Applicant : None
Liquidator : Mr. Anil Goel
For the Respondent : None
For the Income Tax : None

ORDER

IA/1156(AHM)2023

List for further consideration on 13.09.2024.

IA 747 of 2019, IA/1186(AHM)2023, IA/1206(AHM)2023

None present for the respondent and income tax.

List for further consideration on 13.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)